

(By e-mail)

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-14/2020/ 1835 /A.

From: Shri Gautam Baruah,
Registrar (Vigilance),
Gauhati High Court, Guwahati

To,

Smti Arpita Kar,
Secretary, District Legal Services Authority,
Karimganj (Designate)

Dated Guwahati the 23rd April, 2020

Subject:- Joining at the new place of posting

Reference:- This Registry's letter No.HC.VII-14/2020/1714/A dated 30.03.2020

Sir,

In supersession of this Registry's letter, under reference, I am directed to inform you to join at your new place of posting during the period between 25.04.2020 to 27.04.2020 without fail.

Yours faithfully,



REGISTRAR (VIGILANCE)

Memo No.HC.VII-14/2020/ 1836 - 1839 /A.

Dated 23.04.2020

Copy to:-

1. The Principal Accountant General (A&E), Assam, Beltola, Maidamgaon, Guwahati.
2. The District and Sessions Judge, Nagaon for information and necessary action.
3. The District and Sessions Judge, Karimganj for information and necessary action.
- ✓ 4. The Project Manager, Gauhati High Court, Guwahati for uploading in the Gauhati High Court Website.


REGISTRAR (VIGILANCE)

23/4/2020

(By e-mail)

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-14/2020/_____/A.

From: Shri Gautam Baruah,
Registrar (Vigilance),
Gauhati High Court, Guwahati

To,

Smti Karuna Devi,
Secretary, District Legal Services Authority,
Hailakandi (Designate)

Dated Guwahati the 23rd April, 2020

Subject:- Joining at the new place of posting

Reference:- This Registry's letter No.HC.VII-14/2020/1709/A dated 30.03.2020

Sir,

In supersession of this Registry's letter, under reference, I am directed to inform you to join at your new place of posting during the period between 25.04.2020 to 27.04.2020 without fail.

Yours faithfully,

REGISTRAR (VIGILANCE)

Memo No.HC.VII-14/2020/ 1841 - 1844 /A.

Dated 23.04.2020

Copy to:-

1. The Principal Accountant General (A&E), Assam, Beltola, Maidamgaon, Guwahati.
2. The District and Sessions Judge, Jorhat for information and necessary action.
3. The District and Sessions Judge, Hailakandi for information and necessary action.
- ✓ 4. The Project Manager, Gauhati High Court, Guwahati for uploading in the Gauhati High Court Website.

REGISTRAR (VIGILANCE)